नार्थ व्यायाम, नई दिल्ली
दिनांक:- 10 अगस्त, 2020

सेवा में,

All Pr. Chief Commissioners/ Pr. Directors General
All Chief Commissioners/ Directors General
All Pr. Commissioners/Commissioners/ Addl. Directors General under CBIC

विषयः Framework for Nirbhaya Fund -reg.

महोदयः महोदया,

I am directed to forward herewith a copy of Department of Revenue’s OM F.No. O-21028/28/2015-Coord dated 30.07.2020 on the above mentioned subject along with its enclosure, for information and necessary action at your end.

संबोधन:- रक्षाबंधन

प्रतिलिपि प्रेषित:-

(1) All Pr. Commissioners/Joint Secretaries/Commissioners, CBIC
(2) Webmaster, CBIC with request to upload this letter along with its enclosures on the website of CBIC.
F.No. O-21028/28/2015-Coord
Government of India
Ministry of Finance
Department of Revenue
Coordination Section

OFFICE MEMORANDUM

Subject: Framework for Nirbhaya Fund-regarding.

The undersigned is directed to forward Ministry of Women and Child Development’s D.O No. 18/3/2016-Nirbhaya dated 22nd June, 2019 on the above mentioned subject for information and necessary action.

Encl: as above

1. The Chairman, CBDT
2. The Chairman, CBIC
3. The Director, Directorate of Enforcement
4. Director (Admn), Revenue Hqrs
5. Director (Hqrs), Revenue Hqrs
6. Director (NC), Revenue Hqrs

Copy to:

1. Commissioner (Coord.), CBDT
2. Commissioner (Coord.-II), CBIC
Dear Secretary,

Please refer to this Ministry's DO letters of even number dated 10th April, 2017, 1st August, 2017 and 25th April, 2019, requesting for proposals aimed at enhancing the safety and security of women and girls under the 'Framework for Nirbhaya Fund'. The Framework for Nirbhaya Fund detailing the required contours for such proposals is available on the Ministry's website www.wcd.nic.in, under the caption 'Schemes'.

2. As clarified in the 'Framework for Nirbhaya Fund', any projects proposed under the Nirbhaya Framework should have direct impact on safety and security concerns of women, should optimally use existing infrastructure, technology and should not be duplicating existing government schemes/programmes. Further, they should provide for real-time intervention as far as possible, while taking due care regarding privacy and confidentiality of women's identity and information. Their monitoring mechanisms from ground to the national level, and the systems of measuring and reporting outputs and outcomes, including the absolute/estimated numbers of beneficiaries, need to be clearly laid out in the proposal.

3. I shall be grateful if you could kindly sensitize and encourage the departments/organisations under your charge, dealing with matters of women and girls, to formulate and send good and innovative proposals as per the Nirbhaya Framework guidelines for enhancing the safety and security of women/girls from the kitty of Nirbhaya Fund. I am confident that by taking up such initiatives in the right earnest, together we can make our country a better and safer place for all the women and girls to grow and prosper.

With regards,

Yours sincerely,

(Ajay Tirkey)

Secretaries of the all Ministries/Departments, Government of India.